NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

ATTENDANCE-COM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.50 AM				
TRANSFER PETITION NO.				
COMPANY PETITION/APPLICATION NO.	CA No.113/252/HDB/2018			
	Service of the servic			
NAME OF THE COMPANY	Horizon Staffing Solutions Pvt Ltd			
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NAME OF THE PETITIONER(S)	Horizon Staffing Solutions Pvt Ltd			
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NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad			
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Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Radma Priyanta	CS	9052734747 prigapolurie gmail-com	V. Poryanta

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Ms. Padma Priyanka Learned PCS for the Petitioner.

Issue notice to the RoC and RoC is directed to submit his report within 3 weeks.

Post the case on 23rd March 2018.

Member (T)

Member (J)

Ramu